

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

15. TCP 55/2012

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- Rustom Framroze Titina**  
**V/s**  
**Ahura Advertisers Pvt. Ltd**

**Section: 397 -398 of Companies Act, 2013**

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**ORDER**

Counsel, Jennifer Michael a/w Kaizeen Mistry appeared for the Petitioner. Though Counsel for the Respondent present through VC but not mark his appearance in the chat box. By consent of the parties list this matter for hearing on **03.06.2024 at 02:30 PM.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**